

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

VERSUS

LAKPA SHERPA AND OTHERS

RESPONDENTS

Date: 03.06.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents

R-1

Mr. N. Rai, Senior Advocate.

Ms. Tara Devi Chettri, Advocate.

R-2, R-3, R-4 & R-5 None present.

ORDER

Respondent No.1 has filed written objection to I.A. No.01 of 2023.

None appears for the Respondents No.2 to 5. The Registry reports that as per the online postal tracking report the item has been "delivered".

List for hearing on the I.A. supra on 05-08-2024 as found convenient by the parties.

Judge

03.06.2024